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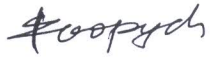
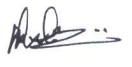

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

| | | |
|---------------------------|---|---|
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : | TCP/160/2016 |
| NAME OF THE PETITIONER(S) | : | C. Giridharan & another |
| NAME OF THE RESPONDENT(S) | : | M/s Indo Mikasa Green Lighting Private Limited & 3 others |
| UNDER SECTION | : | 237(b), 397/398 |

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

- | | | | |
|-----|--------------------------|---|---|
| 01. | Cs. Gopi Narayanan yadav | Pcs for R2. |  |
| 02. | S.SENTHIL kumar | Advocate R1 & R3 |  |
| 03. | M. Murali Ninoth | Advocate Petitioners 1 & 2 for AR Ramarathen |  |

ORDER

Counsel for petitioners present. Counsel for R1 and R3 present. Shri Gopi Narayanan Yadav, PCS representing R2 present. Counsel for R4 present. The representative for R4 has filed counter, copy of the same is served to the other side. The same may be taken on record. Counsel for R1 and R3 has filed the counter and copies served to the other side. The same may be taken on record. The counsel for R2 stated that they are not intending to file counter on behalf of R2. The counsel for petitioner is directed to file rejoinder, if any, to the counters filed. Put up on 25.11.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)